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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Decided on: May 19, 2015

+ ITA 269/2008

+ ITA 270/2008

THE LIQUIDATOR POLYMERLAND INDIA P.LTD..... Appellant
Through Mr. S. Ganesh Sr. Adv. with Mr.
Syed Naqvi, Mrs. Namrata Kapoor
Sharma and Mr. P P Kanwer, Adv.

versus

THE DEPUTY COMMISSIONER OF INCOME TAX.... Respondent
Through Mr. N P Sahni, sr. standing counsel
with Mr. Nitin Gulati, Adv.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE R.K.GAUBA

MR. JUSTICE S. RAVINDRA BHAT (OPEN COURT)

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For detailed judgment, the decision dated 19.05.2015 in ITA
268/2008 may be referred to.

**S. RAVINDRA BHAT
(JUDGE)**

**R.K.GAUBA
(JUDGE)**

MAY 19, 2015

slh